

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

(11)

O.A. No. 74 of 1992

New Delhi this the 10th day of January, 1997

HON'BLE MR. JUSTICE B.C. SAKSENA, ACTING CHAIRMAN
HON'BLE MR. K. MUTHUKUMAR, MEMBER (A)

Diploma Holders work Assistant
Association (Regd.)
through its President
Shri Mohd. Tanvir Aijaz. ..Applicant

None for the applicant.

Versus

1. Delhi Administration
through Chief
Secretary,
Delhi Administration.
2. Secretary,
Irrigation & Flood Control,
Delhi Administration,
7, Underhill Road,
Delhi.
3. Chief Engineer,
Irrigation & Flood Control,
Delhi Administration,
4th Floor,
I.S.B.T. Building,
Kashmiri Gate,
Delhi. ...Respondents

None for the respondents.

ORDER (ORAL)

Hon'ble Mr. Justice B.C. Saksena, Acting Chairman

This case has been on board since 14.2.1996.

None has appeared for the applicant today even
on the second call. The O.A. is accordingly

(12)

dismissed for default and non-prosecution.

[Signature]
(K. MUTHUKUMAR)
MEMBER (A)

[Signature]
(B.C. SAKSENA)
ACTING CHAIRMAN

DBC